

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 634**  
TO BE ANSWERED ON 06.02.2017

**SCHEME OF STRENGTHENING EDUCATION AMONG  
SCHEDULED TRIBES**

634. SHRI FEROZE VARUN GANDHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has increased/proposes to increase the level of funding for the 'Scheme of Strengthening Education among Scheduled Tribes' owing to the increase in number of districts having more than 25% ST girls population;
- (b) if so, the details of funds allocated to these new districts since Caste Census data was made public;
- (c) whether the Government has increased the funding in consonance with increase in population of STs during the last year; and
- (d) if so, the details thereof and if not, the reasons therefor along with the steps taken/being taken in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a) to (d): The relevant scheme being implemented through Voluntary Organisations/Non-Governmental Organisations by the Ministry is called 'Strengthening Education among Scheduled Tribe (ST) Girls in Low Literacy Districts' and is being implemented in 54 identified districts with 25% or more Scheduled Tribe population, and Tribal female literacy rate below 35% or its fraction as per 2001 census (Appendix I). Any other tribal block in a district, other than aforesaid 54 identified districts, which has Scheduled Tribe population 25% or above, and tribal female literacy rate below 35% or its fractions, as per 2001 census, shall also be covered (Appendix-II, Blocks intimated by West Bengal and Karnataka so far. Such Blocks fulfilling the criteria in other States may also be considered as and when reported). In addition, the scheme will also cover areas below a Block level (e.g. Gram Panchayats) inhabited by the notified Primitive Tribal Groups (PTGs) (Appendix-III). Out of all the aforesaid areas, the naxal affected areas shall be given priority. Thus, increase only in population of Scheduled Tribe girls in any district is not the criteria for funding under the scheme

Further, under the scheme, funds are not allocated to States or districts, but sanctioned to Non-Governmental Organisations/Voluntary Organisations for providing hostel facilities for tribal girls at the Block level to enable them to attend regular middle/secondary school, and at the panchayat level to attend regular primary school and for running of Educational Complexes for tribal girls, in the identified low literacy districts. Funds are sanctioned based on demand, recommendation of the State Government and subject to fulfilment of all conditions of the scheme and GFRs. Moreover, budget allocation is not available separately for this scheme, but for the scheme of 'Grant-in-Aid to Voluntary Organisation Working for Welfare of Scheduled Tribes', which also includes this component. Hence, question of funding /increasing funding to such new districts under the scheme does not arise.

Funds released under the scheme during the last three years and the current financial year is as under:-

FUND RELEASED DURING THE YEARS 2013-14 TO 2016-17 UNDER THE SCHEME OF 'STRENGTHENING EDUCATION AMONG SCHEDULED TRIBE GIRLS IN LOW LITERACY DISTRICTS			
(Rupees in Lakhs)			
2013-14	2014-15	2015-16	2016-17 (as on 31.01.2017)
<b>4030.01</b>	<b>3500.00</b>	<b>5329.62</b>	<b>5576.42</b>

APPENDIX-I

**DISTRICTS IDENTIFIED FOR THE SCHEME OF STRENGTHENING  
EDUCATION AMONG ST GIRLS IN LOW LITERACY DISTRICTS**

S.No.	Name of State/Union Territory	Name of Districts	Percentage of scheduled tribe population in the district as per 2001 Census	Tribal Female Literacy rate in the District as per 2001 Census
1.	Andhra Pradesh	Khammam	26.47	27.6
2.	Jammu & Kashmir	Rajouri	33.12	26.0
3.		Punch	39.99	28.3
4.	Rajasthan	Dungarpur	65.14	21.8
5.		Banswara	72.27	18.9
6.		Udaipur	47.86	25.7
7.	Arunachal Pradesh	Tawang	74.99	26.4
8.		East Kameng	86.71	24.5
9.		Lower Subansiri	90.09	33.4
10.		Tirap	83.66	22.8
11.	Nagaland	Mon	93.92	35.4
12.	Tripura	Dhalai	54.02	33.3
13.	Jharkhand	Sahibganj	29.15	15.5
14.		Pakaur	44.59	13.1
15.		Dumka	39.89	21.7
16.		Paschimi Singhbhum	53.36	23.7
17.		Purbi Singhbhum	27.85	31.3
18.		Lohardaga	55.70	32.0
19.	Orissa	Gajapati	50.78	14.8
20.		Kandhamal	51.96	26.9
21.		Nuapada	34.71	16.2
22.		Kalahandi	28.65	17.2
23.		Rayagada	55.76	10.1
24.		Nabarangapur	55.03	11.1
25.		Koraput	49.61	8.4
26.		Malkangiri	57.43	7.5
27.		Deogarh	33.60	31.2
28.		Keonjhar	44.50	26.0
29.		Mayurbhanj	56.60	23.5
30.		Balangir	20.63	25.5

31.	Chhattisgarh	Surguja	54.60	35.6
32.		Korba	41.50	33.7
33.		Bastar	66.31	23.1
34.		Dantewada	78.51	13.4
35.		Bilaspur	19.87	35.5
36.	Madhya Pradesh	Umaria	44.05	30.4
37.		Shehdol	44.48	31.0
38.		Sidhi	29.89	21.6
39.		Ratlam	25.89	27.7
40.		Jhabua	86.85	19.4
41.		Dhar	54.50	24.2
42.		West Nimar	35.48	31.8
43.		Barwani	67.01	19.7
44.		East Nimar	29.68	22.2
45.		Betul	39.41	34.0
46.		Harda	26.63	24.7
47.		Dindori	66.48	34.0
48.		Mandla	57.23	35.7
49.		Gujarat	Dahod	72.26
50.	Panchmahals		27.45	29.2
51.	Vadodara		26.56	25.4
52.	Dadra & Nagar	Dadra & Nagar	62.24	27.0
53.	Maharashtra	Nandurbar	65.53	32.2
54.		Dhule	25.97	35.0

APPENDIX-II

TRIBAL BLOCKS OTHER THAN 54 IDENTIFIED DISTRICTS WHICH  
FULFILL THE CRITERIA

S.No.	Name of State	Name of District	Name of Tribal Block
1.	Karnataka	Raichur	Devadurga
		Chitradurga	Molakalmur
		Bellary	Sandur Kudligi
2.	West Bengal	Darjiling	Phansidewa
		Jalpaiguri	Mal Matiali Nagrakata Madarihat Kalchini Kumargram
		Maldah	Habibpur
		North 24- Parganas	Sandeshkhali-I
		Bankura	Hirbandh
		Puruliya	Santuri Hura Balarampur Manbazar-II Bundwan
		West Medinipur	Gopiballavpur-I Nayagram

APPENDIX-III

List of identified Primitive Tribal Groups in India

States/UTs.	Name of P.T.G.	Population
Andhra Pradesh	1.Chenchu	
	2.Bodo Gadaba	
	3.Gutob Gadaba	
	4.Dongria Khond	
	5.Kutia Khond	
	6.Kolam	
	7.Konda Reddi	
	8.Kondasavara	
	9.Bondo Porja	
	10.Khond Porja	
	11.Parengi Porja	
	12.Thoti	
Bihar (Including Jharkhand)	13.Asur	(Bihar and Jharkhand)
	14.Birhor	(Bihar and Jharkhand)
	15.Birjia	(Bihar and Jharkhand)
	16.Hill Kharia	(Jharkhand)
	17.Korwa	(Bihar and Jharkhand)
	18.Mal Paharia	(Bihar and Jharkhand)
	19.Parhaiya	(Bihar and Jharkhand)
	20.Sauria Paharia	(Bihar and Jharkhand)
21.Savar	(Bihar and Jharkhand)	
Gujarat	22.Kolgha	
	23.Kathodi	
	24.Kotwalia	
	25.Padhar	
	26.Siddi	
Karnataka	27.Jenu Kuruba	
	28.Koraga	
Kerala	29.Cholanaikayan	
	30.Kadar	
	31.Kattunayakan	
	32.Koraga	
	33.Kurumba	
Madhya Pradesh (including Chhattisgarh)	34.Abujh Maria	(Chhattisgarh)
	35.Baiga	(M.P. and Chhattisgarh)
	36.Bharia	(M.P.)
	37.Birhor	(Chhattisgarh)
	38.Hill Korwa	(Chhattisgarh)
	39.Kamar	(Chhattisgarh)

	40.Sahariya (M.P.)
Maharashtra	41.Katkari/Kathodi
	42.Kolam
	42.Maria Gond
Manipur	44.Maram Naga
Orissa	45.Chuktia Bhunjia
	46.Birhor
	47.Bondo
	48.Didayi
	49.Dongria Khond
	50.Juang
	51.Kharia
	52.Kutia Khond
	53.Lanjia Saura
	54.Lodha
	55.Mankirdia
	56.Paudi Bhuyan
	57.Saura
Rajasthan	58.Saharia
Tamil Nadu	59.Irular
	60.Kattunayakan
	61.Kota
	62.Korumba
	63.Paniyan
	64.Toda
Tripura	65.Riang
Uttar Pradesh (including Uttrakhand)	66.Buksa (U.P. and Uttrakhand)
	67.Raji (Uttrakhand)
West Bengal	68.Birhor
	69.Lodha
	70.Toto
Andaman & Nicobar Islands	71.Great Andamanese
	72.Jarawa
	73.Onge
	74.Sentinelese
	75.Shom Pen